

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-470(ND)/2017

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2018.

NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Counsel for the Petitioner

For the Respondent: Mr. Mukesh Kr. Sinha

ORDER

Mr. Mukesh Kr. Sinha has put in his appearance on behalf of the Financial Creditor. He has accepted notice of CA 281/2018 filed by the RP. He submits that he shall be filing his reply during the course of the day.

Be listed for consideration on 9th July, 2018.


(Ina Malhotra)
(Member (J))